

[Print](#)**Defective Case Register from 2026-10-16 to 2026-10-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/32280/2026	SURYAKANTA DWIBEDI	2026-10-16	1. Petitioner No.2 and 3 have not signed in V.nama
2	D-CRLMC/32357/2026	SIDDHARTHA PRASAD MISHRA	2026-10-16	1. Petition not properly page marked. 6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
3	D-BLAPL/32250/2026	SUSHANTA KUMAR JOSHI	2026-10-16	i)Reference Certificate not properly furnished. Paragraph nos. not properly furnished in Declaration.
4	D-WP(C)/49748/2026	RAJESH RANJAN SAHOO	2026-10-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-CRLMC/32138/2026	BHARATI DASH	2026-10-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of charge sheet to be filed. 2. District name not correctly furnished in Synopsis.
6	D-WP(C)/49549/2026	ANSHUMAN DAS	2026-10-16	1. Paragraph 12 of the W.P filled twice
7	D-CRLMC/32263/2026	BINOD KUMAR HATI	2026-10-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2.Name of father of the deponent in affidavit not correctly furnished.3. Date of order dated 27.10.2021 under Annexure-1 does not tally with para-3 of the petition.4. No. of Session Case under Annexure-2 does not tally with para-1 and prayer of the petition.5. Date of order under Annexure-1 does not tally with Index.
8	D-ABLAPL/32331/2026	SOUMYA JYOTI BISWAL	2026-10-16	17-REFERENCE CERTIFICATE NOT FURNISHED. Page 10 is not legible
9	D-CRLLP/32218/2026	SANGRAM DAS ,S.C.VIGILANCE	2026-10-16	Day of delay left blank in I.A. para no. 2.
10	D-CRLA/31161/2026	RATNAKAR SAMANTASINGHAR	2026-10-16	Father Guardian not signed in V.nama.
11	D-ABLAPL/32258/2026	ACHYUTANANDA PATTANAIK	2026-10-16	1. The Reference certificate is not correctly furnished. 2. Page No. 9 and 10 are not legible properly. 3. V.nama is not stamped properly.
12	D-CRLMA/32247/2026	KUMAR PRAJWAL	2026-10-16	1.C.copy of Ann.2 be filed.
13	D-CMAPL/49449/2026	BRUNDABAN ROUT	2026-10-16	1. C. copy of impugned order not filed. i) Date of order wrongly mentioned in synopsis and prayer. ii) Put up for SR after after filing of c. copy of impugned order.

14	D-WP(C)/47330/2026	SWAGATIKA SINGH (IN PERSON)	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Index , Book mark and Petition not properly page marked.ii) Reference certificate not furnished.iii) Annexures 1 to 14 not marked in body of the petition.iv) Affidavit not in proper formant.v) I. A. petition filed , but not in proper place.vi) Provision of law not furnished in I.A. petition.vi) For further S.R. after removal of defect
15	D-CONTC/49892/2026	ADV.	2026-10-16	1.Contemnno no.2 should not be made party as direction not issued against him.
16	D-ABLAPL/32139/2026	BIKRAM KUMAR NAYAK	2026-10-16	Provision of Law is incorrect.
17	D-CMP/49397/2026	RAGHUNATH DAS MOHAPATRA	2026-10-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. The name of Deponent in the Affidavit and in Declaration differs.
18	D-WP(C)/48069/2026	SATYANARAYANA SAHU	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-ABLAPL/32195/2026	SATYA RANJAN MULIA	2026-10-16	1. Whether 1st or 2nd.....A.bail application not mention. 2. Name of the Victim/Informant be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover
20	D-WP(C)/49569/2026	MADHAB LAL AGARWAL	2026-10-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Mobile nos.of Ld.counsel Mr.Z.M.Wallece and A.Nayak not given.
21	D-ABLAPL/32194/2026	ASIT KUMAR JENA	2026-10-16	1. Reference certificate is not correctly furnished.
22	D-WP(C)/49567/2026	INDRAMANI SAHOO	2026-10-16	17-REFERENCE CERTIFICATE NOT FURNISHED. Page nos.24 and 25 not legible.
23	D-BLAPL/32011/2026	PRAFULLA KUMAR RATH	2026-10-16	1.Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations may be redacted from the petition,F.I.R Copy. 3. The unredacted F.I.R.copy may be kept in sealed cover. 4. Annexure 1 and 3 are not attested.
24	D-CRLMC/32144/2026	SUMIT KUMAR MOHANTY	2026-10-16	1. Annex-1 2 and 4 to be kept in Closed cover.
25	D-BLAPL/32378/2026	SUDHANSU SEKHAR DASH	2026-10-16	Hologram of Rs.50/- not affixed in V.nama.
26	D-WP(C)/49298/2026	AMBUJA KUMAR DAS	2026-10-16	1. In Prayer Sl no 1 to 3 filled twice. 2.Put up for S.R there after

27	D-WP(C)/49471/2026	MANOJA KUMAR KHUNTIA	2026-10-16	1.Annx.5 not legible.
28	D-WP(C)/49753/2026	RAJESH RANJAN SAHOO	2026-10-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-BLAPL/32146/2026	SIMSON JENA	2026-10-16	1. Whether 1st or 2nd Bail application not mention.
30	D-BLAPL/32306/2026	AMITAV TRIPATHY	2026-10-16	1. Details of the Informant and Victim need to be redacted from all places of Annexure-1
31	D-CRLMC/32160/2026	BYOMAKESH TRIPATHY	2026-10-16	1. Page no.45 Annex-1 not exhibited.
32	D-CMP/49271/2026	DEBASISH SAMAL	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-ABLAPL/32135/2026	ARIJEET MISHRA	2026-10-16	Name,address,mobile No. of the victim/informant be redacted from annx-1
34	D-WP(C)/49555/2026	ANSHUMAN DAS	2026-10-16	1.Paragraph 12 of the W.P filled twice 2. After page 19 another page not marked.
35	D-BLAPL/31663/2026	PRASANTA KUMAR ROUTRAY	2026-10-16	1. The name of the Court mentioned in the Synopsis, Dates and Events and Cause Title is mismatched with the Rejection Order of the lower Court.
36	D-CONTC/49905/2026	ADV.	2026-10-16	1.Copy of order passed in WA.197/24 be annexed
37	D-CRLMC/32182/2026	SANKET KANUNGO	2026-10-16	1. Annexure number not correctly furnished in Prayer of the petition. 2. Annexures no. 2 to 4 mentioned in Index not properly furnished in Averment.
38	D-CMP/49712/2026	MAHENDRA BIHARI KAR	2026-10-16	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
39	D-WP(C)/49550/2026	ANSHUMAN DAS	2026-10-16	1. Paragraph 12 of the W.P filled twice
40	D-CMAPL/27816/2026	PARTHA MUKHERJI	2026-10-16	C. copy of order not page marked and not in proper place.
41	D-WP(C)/49420/2026	BIBEKANANDA BAISAKH	2026-10-16	Synopsis and Date chart not page marked.
42	D-CRLLP/32050/2026	SANGRAM DAS, S.C.VIGILANCE	2026-10-16	1.No of days delay left blank in para 2 of delay petition.
43	D-WP(C)/48981/2026	KAPILA CHARAN NAYAK	2026-10-16	1. Annex-1 mentioned in Index wrongly furnished in averments. 2. HBAWF Fee Rs. 50/- to be paid.
44	D-ABLAPL/32274/2026	JAYDEEP PAL	2026-10-16	1. Paragraphs mentioned in the petition are not under the affidavit
45	D-WP(C)/49539/2026	DEBASIS ROUT	2026-10-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) paragraph no. not correctly mentioned in Affidavit.ii) Page no. 12 not legible.
46	D-CRLMC/32149/2026	PRABHAT KUMAR DASH	2026-10-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age and paragraph no. not correctly furnished in both declaration.2.paragraph no. not correctly furnished in the petition.
47	D-CRLMC/32188/2026	SUSANTA KUMAR BARAL	2026-10-16	1.Name of the School of Informant/Victim to be redacted from page no.3 in para-3 of the petition.Put up for further S.R.
48	D-WP(C)/49372/2026	BIBHUDHANANDA MUDULI	2026-10-16	1.annx.7 not legible.
49	D-CRLMC/32215/2026	KABIRAJ PRADHAN	2026-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.Nama does not tally with cause title.
50	D-WP(C)/49443/2026	KOUSIK ANANDA GURU	2026-10-16	1. One of the Ld. advocates has not furnished his Mobile No. in the V. nama.
51	D-CRLMC/32232/2026	BIKRAM KESHARI RAJ	2026-10-16	6.VII.Receipt Showing Serv.copy To CBI not Filed. 30.II.Petition not correctly addressed to Honorable Court
52	D-BLAPL/32185/2026	ANIMA KUMARI DEI	2026-10-16	1-COURT FEE IS DEFICIENT. 1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Address of the Petitioner has not been mentioned in the V. Nama. Further, Court Fee of Rs. 12/- has not been affixed on the V. nama. 3. Details of the Informant and Victim need to be redacted from all places of Annexure 1
53	D-WP(C)/49631/2026	NIRANJAN MISHRA	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not page marked. 2.Advocate name in power be reflected in capital letter.
54	D-BLAPL/32154/2026	BISWARANJAN DALAI	2026-10-16	1. Page-15 not clearly legible.
55	D-WP(C)/49488/2026	TANMAY MISHRA	2026-10-16	1.Annx.10 not legible.
56	D-CRLMP/31978/2026	SANJIT MISHRA	2026-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
57	D-ABLAPL/32270/2026	RAKESH KUMAR DAS	2026-10-16	1. L.T.I. is not attested in V.Nama

58	D-CRLMA/31821/2026	AMITAV TRIPATHY	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/49751/2026	RAJESH RANJAN SAHOO	2026-10-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-ABLAPL/32267/2026	SWARAJ PATEL	2026-10-16	1. Copy is not served. 2. Reference certificate is not correctly furnished. 3. Page No.9 is not legible properly.
61	D-WP(C)/49453/2026	BISWABARA DASH, A.S.C	2026-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
62	D-WA/49489/2026	AJODHYA RANJAN DASH,A.G.A	2026-10-16	Year of the wp (c) wrongly mentioned in being aggrieved para
63	D-WP(C)/49031/2026	RAJ KISHOR SWAIN	2026-10-16	Neat leble copy be filed.
64	D-WP(C)/48975/2026	KAPILA CHARAN NAYAK	2026-10-16	1. Sl. No. not properly mentioned in C.title. 2.Annexure-1 mentioned in Index wrongly furnished in averment. 3.Court fee of Rs.10/- and Hologram of Rs.50/- not affixed in V.nama.
65	D-WP(C)/46902/2026	SOUMYA JYOTI BISWAL	2026-10-16	1. Address of the 1st Respondent has not been mentioned in the Cause Title.
66	D-CRLMP/32082/2026	SURENDRA KUMAR GARTIA	2026-10-16	1. Nomenclature not correctly furnished Sl. no.3 in Index.
67	D-WP(C)/49457/2026	BISWABARA DASH, A.S.C	2026-10-16	Name of the Petitioner not mention in cause title.
68	D-WP(C)/49784/2026	SUKANTA KUMAR DALAI	2026-10-16	1.C/O of Petitioner no.17 and 24 not furnished
69	D-BLAPL/32268/2026	SURYAKANTA DWIBEDI	2026-10-16	1. Page No. 10 is repeated twice/ petition is not paginated properly.
70	D-BLAPL/32208/2026	JAJATI KESHARI KHUNTIA	2026-10-16	1. Last Page of the Affidavit has not been paginated.
71	D-CMP/49384/2026	PRASANTA KUMAR SATAPATHY	2026-10-16	1.code not indicated in index.
72	D-WP(C)/49536/2026	GANESH PRASAD SAMAL	2026-10-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-BLAPL/32254/2026	BHARAT BHUSAN ROUTRAY	2026-10-16	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
74	D-WP(C)/49020/2026	PRAFULLA KUMAR MOHAPATRA	2026-10-16	1. Name of the op. parties not furnished in V. nama.
75	D-WP(C)/49544/2026	ATUL TRIPATHY	2026-10-16	1.Annexure-2 and 3 not legible
76	D-CRLMP/32066/2026	SARADA DASH	2026-10-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Name of the deponent in affidavit does not tally with solemnly affirmation para.
77	D-WA/49227/2026	BASUDEV PUJARI	2026-10-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Reference certificate not furnished. ii) Date of order wrongly mentioned in para no. 18.
78	D-WP(C)/49564/2026	MADHAB LAL AGARWAL	2026-10-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Mobile no.of Mr.Z.M.Wallace and A.Nayak not furnished.
79	D-CONTC/49899/2026	ADV.	2026-10-16	1.Copy of order passed in WA.197/24 be Annexed.
80	D-WP(C)/49509/2026	BISWABARA DASH, A.S.C	2026-10-16	1.Annx.4 and 5 not legible.2.I.A.20348/26 not made Affidavit
81	D-CRLMP/32086/2026	ASHIS KUMAR MISHRA	2026-10-16	1. Neat and legible copy of Annex-1 to be filed.
82	D-ABLAPL/32190/2026	JAYDEEP PAL	2026-10-16	1. Index not properly page mark.
83	D-CRLMC/31680/2026	HOMANSHU SEKHAR MISHRA	2026-10-16	.Receipt Showing Serv.copy To Vigilance not Filed. 1. Page no.31 not filed.
84	D-WP(C)/49029/2026	RAJ KISHOR SWAIN	2026-10-16	Neat legible copy of page 30-34 be filed.
85	D-CRLREV/31164/2026	SRIKANTA MAHUNTA	2026-10-16	1.Period of Delay 64 days ,Limitation petitionnot filed.
86	D-CRLA/24388/2026	BIBEKANANDA MAHAPATRA	2026-10-16	1.Mob.no. and address of informant appearing in Page no.10 be redacted. 2.Mob no. of informant at page 12 be redacted. 3.Name of informant and her other details appearing Final Form and Page.28(Deposition) be redacted. 4. Period of Delay 3 days. Limitation petition not filed.
87	D-ABLAPL/32163/2026	ALOK KUMAR MOHAPATRA	2026-10-16	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations name may be redacted from F.I.R.copy. 3. The unredacted F.I.R. copy may be kept in sealed cover. 4. The accused name and address may be reflected in the F.I.R copy. 5. The date of execution in V.nama has not been furnished.
88	D-CONTC/49495/2026	ADV.	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-CRLLP/32049/2026	SANGRAM DAS, S.C.VIGILANCE	2026-10-16	1.No of days delay left blank in para 2 of Limitation petition.
90	D-CRLMC/32202/2026	ASIT KUMAR JENA	2026-10-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit does not tally with solemnly affirmation para.2. Name of the Opp.Party not correctly furnished in Synopsis,Date chart and Index.

91	D-RPFAM/49475/2026	DEBASISH SAMAL	2026-10-16	1. Period of Delay 44 days
92	D-WP(C)/49026/2026	ABHILASH MISHRA	2026-10-16	Neat and legible copy of page 16-18 be filed.
93	D-WP(C)/49435/2026	SARBESWAR SAHOO	2026-10-16	1. The Age of Petitioner 2 as mentioned in the V. Nama is not matching with the Cause Title
94	D-CMP/49635/2026	ATMAJIT MANMITH DAS	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
95	D-ABLAPL/32387/2026	RAJ KISHOR SWAIN	2026-10-16	1. Reference certificate is not correctly furnished. 2. Page No. 23 is blank. 3. Annexure 5 is not completely furnished. 4. Biridi P.S. case No. is not correctly furnished in the first para of the petition. 5. Annexure 2 3 4 and 5 are not attested. 6. Annexure 4 F.I.R is not signed.
96	D-BLAPL/32155/2026	BISWARANJAN DALAI	2026-10-16	Pending court in the petition does not tally with rejection order. 2) Page 15 is not legible
97	D-CRLMC/32200/2026	NITYANANDA MOHAPATRA	2026-10-16	1. Put up for S.R. after filing of Annexure-4.
98	D-CRLMP/31974/2026	KARUNAKAR NAYAK	2026-10-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-CMP/49551/2026	DHANANJAYA MUND	2026-10-16	Page No-39 be corrected
100	D-CRLMA/31815/2026	AMITAV TRIPATHY	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I. Petition not correctly addressed to Honorable Court i) Date of order, G.R. case no. and P.S. case no. wrongly mentioned in synopsis. ii) Name and address not correctly mentioned in affidavit and declaration.
101	D-BLAPL/32003/2026	SACHIDANANDA PADHEE	2026-10-16	1. Reference certificate is not correctly furnished. 2. The name of the Lower Court mentioned in the Cause Title and petition do not tally with that of Rejection order. 3. One cut of page has been uploaded after page No.24.
102	D-CRLMP/32167/2026	SUBHRANSU BHUSAN MOHANTY	2026-10-16	1. Paragraph no. not correctly furnished in the petition. 2. As per Index, Annexure-2 not described in the petition.
103	D-WP(C)/48985/2026	KAPILA CHARAN NAYAK	2026-10-16	1. Annexure number not mentioned Sl. no.5 in Index. 2. Annexures mentioned in Index wrongly furnished averments. 3. HBAWF Fee Rs. 50/- to be paid on V.nama.
104	D-MATA/49706/2026	PABITRA KUMAR NAYAK	2026-10-16	date of judgement not correct at being aggrieved

105	D-BLAPL/32213/2026	SATYAJEET ROUT	2026-10-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. The sequence of present BLAPL in bold letter is need to be mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In the Affidavit, relation of the Deponent with the Petitioner has not be explained.
106	D-BLAPL/32133/2026	PVS NANAJI ACHARY	2026-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
107	D-ABLAPL/32245/2026	PRAMOD RANJAN BEHERA	2026-10-16	1. Page No.11 is not legible properly. 2.The name and address of the Victim/informant and her relations name may be redacted from petition and F.I.R. copy. 3. The unredacted F.I.R. copy may be kept in sealed cover.
108	D-CRLREV/31330/2026	SATYABRATA DASH	2026-10-16	1. Being aggrieved not mentioned in petition. 2. Authentication Rs 8.80/- not paid.
109	D-WP(C)/49561/2026	ANSHUMAN DAS	2026-10-16	1.Date chart not correctly page marked. 2.Page mark different both in book mark and petition in Anx-7 and 8.
110	D-MACA/49690/2026	RAJA LALIT MOHAN	2026-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after after furnish valuation of present appeal with court fee payable
111	D-WP(C)/49541/2026	SOUBHAGYA SWAIN	2026-10-16	i) Page mark mentioned in Book mark under annexure-3 not tally with Index.
112	D-WP(C)/49598/2026	MANOJA KUMAR KHUNTIA	2026-10-16	10.II.Subject Code incorrectly Mentioned
113	D-BLAPL/32134/2026	DURGA PRASANNA MISHRA	2026-10-16	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
114	D-WA/46082/2026	SURAJ MOHANTY	2026-10-16	1. Period of Delay 49 days delay. 2. Legible copy of page no. 47 to be filed.
115	D-CRLMP/32156/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
116	D-BLAPL/32001/2026	SAROJ KUMAR PADHI	2026-10-16	i)Name of pending Court mentioned in C.Copy of order in Anx-2 does not tally with CT and Petition.
117	D-WP(C)/49299/2026	SUBHAM AGRAWAL	2026-10-16	1.In both affidavit,occupation of the deponent wrongly furnished.
118	D-WP(C)/49434/2026	SARBESWAR SAHOO	2026-10-16	1. Age of Petitioner No. 2 as mentioned in the V. Nama is not matching with the Cause Title
119	D-WP(C)/48336/2026	SMARAJIT PRADHAN	2026-10-16	1. Annex-1 not properly page marked.
120	D-ABLAPL/32242/2026	JAYANTA KUMAR PADHI	2026-10-16	1. Reference certificate is not correctly furnished. 2. The name and address of the

				victim/informant nad her relations name be redacted from F.I.R. copy. 3. The unredacted copy may be kept in sealed cover. may
121	D-CRLLP/32221/2026	SANGRAM DAS, S.C.VIGILANCE	2026-10-16	Day of delay left blank in I.A. para no. 2
122	D-WP(C)/49094/2026	NATABAR PANDA	2026-10-16	6.III.Receipt Showing Serv.copy To ct not Filed.
123	D-WP(C)/49545/2026	SARBESWAR SAHOO	2026-10-16	1.Page no 10 not filled.and after page 9 one black page to be removed. 2. Annexure-1 not attested 3. In declaration under affidavit, mentioned deponent petitioner-2 instead of petitioner-1
124	D-WP(C)/49117/2026	SANJAY KUMAR PATRA	2026-10-16	1.Opp.1 and 2 not represented. 10.II.Subject Code incorrectly Mentioned
125	D-WP(C)/49496/2026	ARUNA NAYAK	2026-10-16	1.Annx.5 not legible
126	D-WP(C)/49570/2026	SUBRATA MISHRA	2026-10-16	Page nos.64 to 67 70 89 and 125 not legible
127	D-WP(C)/49458/2026	BISWABARA DASH, A.S.C	2026-10-16	1.Annx.4 and 5 not legible
128	D-CRP/49017/2026	NIRANJAN LENKA	2026-10-16	Question of Maintainability,As Valuation of the Suit is less than 5 Lakhs.
129	D-CRLMP/31967/2026	JAYAKRISHNA MOHAPATRA	2026-10-16	10.II.Subject Code incorrectly Mentioned
130	D-BLAPL/32227/2026	DILLIP KUMAR RAY	2026-10-16	Copy not served.
131	D-CRLMC/32347/2026	SIDDHARTHA PRASAD MISHRA	2026-10-16	1. Page nos. 27 and 28 not legible. 2. Receipt Showing Serv. copy To Vigilance not Filed.
132	D-WP(C)/49498/2026	SANTOSH KUMAR SWAIN	2026-10-16	1.Annx.7 not legible
133	D-CRLMP/32051/2026	ACHYUTANANDA PATTANAIK	2026-10-16	1. Paragraph no. not correctly furnished in declaration.
134	D-WP(C)/49554/2026	SARBESWAR SAHOO	2026-10-16	1In Declaration under affidavit, mentioned the deponent petitioner-2 instead of petitioner-1
135	D-CRLMC/32343/2026	SOUMYA JYOTI BISWAL	2026-10-16	17-REFERENCE CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. After page no.14 one page not paginated.
136	D-BLAPL/32246/2026	BIBHUTI BHUSHAN KUMBHAR	2026-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of

				2024 of the Court 2. The subject matter of Annexure 4 at Para 14 of the Bail Application is wrong 3. Stamp deficit of Rs. 47/- found in the V. nama
137	D-BLAPL/32261/2026	GURUPRASAD BEHERA	2026-10-16	Disposed date of earlier BLAPL applications not mentioned in the reference certificate.
138	D-RPFAM/49460/2026	RUCHI RAJGARHIA	2026-10-16	good ground not furnished
139	D-ABLAPL/32162/2026	BYOMAKESH TRIPATHY	2026-10-16	Reference certificate is not correctly furnished.
140	D-RSA/47012/2026	PATITAPABAN PANDA	2026-10-16	1.D.C.Fee of Rs.10/- not affixed
141	D-CMP/49571/2026	PRAMODA KUMAR MISHRA	2026-10-16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED c copy not filed
142	D-WP(C)/49023/2026	ABHILASH MISHRA	2026-10-16	1. Paragraphs not properly mentioned in declaration. 10.I.Subject Code Not Furnished .
143	D-BLAPL/32238/2026	PRASANTA KUMAR NANDA	2026-10-16	i)Reference Certificate not properly furnished. ii)Name, address and other details of the Victim to be redacted. Put up thereafter for further SR.
144	D-BLAPL/32251/2026	BHARAT BHUSAN ROUTRAY	2026-10-16	1. The sequence of Bail Application as mentioned in Bold letter below the Cause Title is wrong.
145	D-RVWPET/49490/2026	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	2026-10-16	i) Date of jt. wrongly mentioned in prayer. ii) No authorization furnished in affidavit by deponent for other petitioners.
146	D-CRLMC/32256/2026	PARSURAM PANDA	2026-10-16	1. Page nos. 12 and 13 not legible. 10.I.Subject Code Not Furnished .
147	D-ABLAPL/31787/2026	USHARANI PATI	2026-10-16	1. In Dates and Events, Counter FIR date has not been mentioned 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. One of the Ld. Advocate has not mentioned her Mobile No. in the V.nama
148	D-BLAPL/32265/2026	KHUSBU PANIGRAHI	2026-10-16	Unredacted copy of Annx-1 be filed in sealed cover